

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 560 of 1996

Monday this the 27th day of May, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

V.Muraleedharan, Lower Division Clerk  
(Library) Sports Authority of India,  
Lakshmibai National College of  
Physical Education, Trivandrum.81.

(Residing at Block No.11, Jawahar Colony,  
Ex-servicemen colony PO, Palade Pacha,  
Trivandrum.62).

..... Applicant

(By Advocate Mr. R.Sreeraj)

Vs.

1. The Director General,  
Sports Authority of India,  
Jawaharlal Nehru Stadium,  
Lodi Road Complex, New Delhi.
2. The Principal, Lakshmi Bai National  
College of Physical Education,  
Sports Authority of India,  
Trivandrum.81.

..... Respondents

(By Advocate Mr. K.S.Bahuleyan for SCGSC)

The application having been heard on 27th May, 1996  
The Tribunal on the same day delivered the following

O R D E R

Applicant seeks a declaration that he is eligible to be appointed as Library and Information Assistant in the scale 1400-2600 after upgradation of the post of Lower Division Clerk in the library. He has made a representation A4 voicing his grievances and he apprehends that someone else may be appointed before the representation is considered. That should not happen. . A4 is a representation addressed to two authorities at the same time and as in the nature of things a corporate decision cannot be taken. Applicant will make up his mind as to who, he should move and he may move that authority within seven days from today forwarding a copy of the representation

contd.....

to the Senior Central Government Standing Counsel.  
Senior Central Government Standing Counsel will ensure  
that the representation is considered on its merits  
and a speaking order passed before any appointment is  
made to the post in question.

2. Original application is disposed of with the  
aforesaid directions. No costs.

Dated 27th May, 1996.

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ks275.

List of Annexure

Annexure A4: True copy of the representation  
dated 6.5.96 submitted by applicant  
to the respondents.